

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 2264/2018

AMIT JAIN & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 17542/2018 - EXEMPTION FROM FILING O.T. and IA No. 17541/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 18-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE V. MOHANA

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Shariq Ahmed, Adv.
Mr. Tariq Ahmed, Adv.
Mr. Sunil Kumar Verma, AOR

For Respondent(s) : Mr. Shashank Shekhar Singh, AOR

Mr. Ravindra Kumar, Sr. Adv.
Mr. Shivam Saksena, Adv.
Mr. Binay Kumar Das, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of letter seeking adjournment circulated on behalf of learned counsel for the State of Uttar Pradesh, list on 06.08.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR